

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 236 of 2017 (SZ)

Applicant(s)

C. Sivakumar
Proprietor,
M/s Shree Chakra Mines
Thoraimangalam, Perambalur

Vs. Respondent(s)

The State Level Environment Impact
Assessing Authority, rep by its Member
Secretary, Chennai and another

Legal Practitioners for Applicant(s)

M/s K.R. Krishnan

Legal practitioners for respondent(s)

M/s Me. Saraswathy for R1
M/s E. Manoharan for R2

Note of the Registry	Orders of the Registrar
Order No.	Date: 09.10.2018 Applicant & Counsel not present. R1 counsel present. No representation for R2. For appearance and filing of reply of R2 call on 15.11.2018. (Tmt. Meena Satheesh) Registrar